

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**

(Chief Justice's Secretariat)

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**NOTIFICATION**

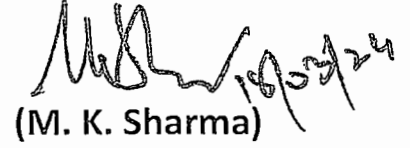
No. 542 of 2024/Psy

Dated: 18-03-2024

It is for the information of all the candidates figuring in Annexure-A of the notification no. 13 of 2024/Psy dated 14.02.2024, who have been shortlisted for viva-voce/interview for the post of Junior Assistant, pursuant to advertisement notification No. 642 of 2023 dated 02.03.2023, that their viva-voce/interview is re-scheduled to be held as per the following schedule:

S.No	District	Dated	Venue	Timing
01	Candidates belonging to District Leh	29.03.2024	District Court Complex, Leh	11:00 AM
02	Candidates belonging to District Kargil	30.03.2024	District Court Complex, Leh	11:00 AM

(By Order)

  
(M. K. Sharma)

Principal Secretary to,  
Hon'ble the Chief Justice.

No. 407-94/Psy-642 Dated 18-03-2024

Copy to the:-

01. Registrar General, High Court of J&K & Ladakh for information
02. Pr. District & Session Judge, Leh/Kargil for information and necessary action
03. Secretary to Hon'ble Mr. Justice Rajeesh Oswal.
04. Secretary to Hon'ble Mr. Justice Mohd Akram Chowdhary.  
..... for information of their lordship.
05. Director Information, UT of J&K with the request to publish the above Notification in Daily Newspapers of both the divisions of UT of J&K having wide circulation in both the divisions of UT of J&K.
06. In-Charge Librarian, High Court of J&K and Ladakh, Jammu / Srinagar
- ✓ 07. I/C NIC, High Court of J&K, Srinagar for uploading the same on the High Court website.
08. Order file.



Principal Secretary to,  
Hon'ble the Chief Justice.